Annexure-3
Name of the corporate debtor: Kristal Infrastructure Limited; Date of commencement of CIRP: 30/05/2025; List of Creditors as on: 26/06/2025
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| SI No | Name of the Creditor | Details of claim received | | Details of claim admitted | | | | | | | Amount of | | | |
|----------|--|---------------------------|----------------|---------------------------|-----------------|------------------------------------|-----------------------------|------------------------|--------------------------|----------------------|-----------|-----------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by secured Interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent | | claim not | Amount of claim under verification | Remarks, if any |
| 1 I | Omkara Assets Reconstruction Private Limited (Acting in its capacity as trustee of Omkara PS 10/2022-23 Frust) | 16.06.2025 | 1,45,16,89,427 | 1,45,16,89,427 | Secured | 1,45,16,89,427 | - | No | 100.00% | - | - | - | - | - |
| | | | | | | | | | | | | | | |
| TOTAL | | | 1,45,16,89,427 | 1,45,16,89,427 | | 1,45,16,89,427 | - | - | 100% | - | - | - | _ | |